MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS

12.10.2018 & 13.10.2018
VENUE – MPSJA, JABALPUR

PROGRAMME

DAY ONE – 12.10.2018 (Friday)

09.45 a.m. to 10.15 a.m.  Registration of Participants & Group Photograph
10.15 a.m. to 11.00 a.m.  Inauguration of Programme
  – By  Shri Purushaindra Kaurav, Advocate General, Madhya Pradesh & Sanjeev Kalgaonkar, Director, MPSJA

11.00 a.m. to 11.30 a.m.  Role of Prosecutor in submission of Final Reports and preparation for trials
  – By  Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA

11.30 a.m. to 11.45 a.m.  TEA BREAK

11.45 a.m. to 1.15 p.m.  Issues relating to Bail and Supurdagi & duties and responsibilities of Prosecutors
  – By  Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA

1.15 p.m. to 2.00 p.m.  LUNCH BREAK

2.00 p.m. to 3.15 p.m.  Key issues relating to Wild Life Protection Act, 1972
  – By  Ms. Swati Bajaj, OSD, MPSJA, Jabalpur

3.15 p.m. to 3.30 p.m.  TEA BREAK

3.30 p.m. to 5.00 p.m.  Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence
  – By  Sanjeev Kalgaonkar, Director, MPSJA
DAY TWO – 13.10.2018 (Saturday)

10.15 a.m. to 11.45 a.m.  Medico legal aspects in criminal trial
   – By  Dr. Vivek Shrivastava,
         HOD, Department of Forensics,
         NSCB Medical College, Jabalpur

11.45 a.m. to 12.00 noon  TEA BREAK

12.00 noon to 1.00 p.m.  Issues relating to Section 311, 319 and 321 of Cr.P.C.
   – By  Shri Vidhan Maheshwari,
          Assistant Director, MPSJA

1.00 p.m. to 1.45 p.m.  LUNCH BREAK

1.45 p.m. to 3.15 p.m.  Key issues relating to conduct of trial/inquiry under special legislations i.e. Juvenile Justice (Care & Protection of Children) Act, 2015 and POCSO Act
   – By  Shri Awdhesh K. Gupta,
          Faculty Member (Sr.), MPSJA

3.15 p.m. to 3.30 p.m.  TEA BREAK

3.30 p.m. to 4.45 p.m.  Key issues relating to Electronic Evidence
   – By  Shri Yashpal Singh,
          O.S.D., MPSJA

4.45 p.m. onwards  Open interactive session

Followed by Valedictory session

Note:- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR